Soul Sand

James And Oslowan

Declaration of Assets and Liabilities

Year 2023 - 24

I, Chandran Youdan, son/daughter/wife of Late Rai Rumaryadan.

Iged. U.B. years, belonging to ASSISTANT SECTION OFFICER

service and presently working as BIHAR VIDHAN SABHA, PATNA.

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

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A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	Sr.	Description	Salf	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
	(1)	Cash	50 0001-		Iswishafi	AARTI	
	(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	NiL	Niz	NIC	NiL	
THE REAL PROPERTY AND ADDRESS OF THE PROPERTY ADDRESS OF THE PROPERTY AND ADDRESS OF THE PROPERTY ADDRESS OF THE PROPE	(111)	Bonds, Debentures and Shares in companies	NEL	NiL	Ne'L	NOL	
	(IV)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	MIL	L.I.C. 2,00,009	NEL	NPL	4
	(v)	Motor Vehicles (details of make, etc.)	416 L	2 biles	NOL	Nic	
1000	(vI)	Jewellery (give details of weight and value)	0462	Niz	NIZ	NIL	
	(vii)	Other assets, such as values of claims / interests	Wil	Niz	Ni	Ni2	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated?

Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Namo
(0)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Sporos Sporos		۲.		Ni L
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	riel		NiL	NIL	NIL
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	HI	Ner	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door	12/4 12/4 5,0000)	Niz	Nic	NiL	N12-
(v)	Others (such as interest in property)				- 100	L Control of

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(i) Loans from Banks	SBE / HDFC.	12,00,000/-
(ii) Loans from financial institutions	2024	12,00,000/- Em 1 per month 3000/-
(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	
(b) dues to departments dealing with supply of water	N'L	
(c) dues to departments dealing with supply of electricity	HL	A STATE OF THE STA
The same of the sa	(i) Loans from Banks (ii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of dealing with supply of	Financial Institutions(s) / Department (s) dues to department dealing with supply of water (c) dues to departments dealing with supply of water (c) dues to departments dealing with supply of the dealing with supp

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Signal.	(d) dues to departments dealing with telephones	NIL	
	(e) dues to departments dealing with government	N'L	PC370.44
	transport (including aircraft and helicopters)	NI -	
	(f) Other dues, If any	rep 2	410-100
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ACIPY 5442L	A CONTRACTOR OF THE PROPERTY O
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	Ne'L	
	(III) Sales Tax (Only in case of proprietary business)	Ne'L	Minimal Control of the Control of th
	(IV) Property Tax	NI	

C. Personal Detail

GPF/CPF/PRAN No.	:-	PTS/BLA-1094
Gender	:-	M (M/F)
Date of Birth	:	16041975 (DD/MM/YYYY)
Class/Group	[-	[A/B/C)
Cadre	1-	(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bithar Secretariat Service etc.)
Home District I hereby de	; -	MADHUBANII

knowledge and belief.

Signature - e1392 - 1201

Name of Employee: Chandry n's yadar.

Designation: Assistant Selfian. Obsicer.

Place: PATNA

Date: 2/2/2024

Department: BIHAR VIDHAN SABHA, PATIX

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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